



CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :
AT HYDERABAD.

O.A.No.1097 of 1997.

Date of Order - 1.9.1997.

Between.

R. Indramma Applicant

And

1. The General Manager,
Ordnance Factory,
Yeddu-mailaram,
Medak District- 502 205.
2. The Regional Director of Training,
Regional Training Institute,
Yeddu-mailaram, Medak District-502 205.

... Respondents

Counsel for the Applicant - Mr. K. Venkateswara Rao

Counsel for the Respondents-Mr. N.R. Devaraj, Sr.CGSC

Coram :

The Hon'ble Mr. R.Rangarajan, Member (Admn.)

The Hon'ble Mr.B.S.Jai Parameshwar, Member (Judl.)

O R D E R (ORAL).

(As per Hon. Mr. R. Rangarajan, Member (Admn.))

1. Heard Mr. K. Venkateswara Rao for the applicant and Mr. N.R. Devaraj for the respondents. Though this O.A. was not listed today, as both sides requested to pass a similar order in this O.A. as was given in O.A.No.1098/97, this O.A. was called ~~on~~ ^{for disposal} today.
2. The learned counsel for the respondents submitted that the applicant in this O.A. is the first ^{person} in the list for absorption under the respondent No.1 and his case is likely to be taken up within 2 to 3 months time. In view of the above submission, this O.A. has also to be disposed of on the same line as O.A. No.1098/97 was disposed of.

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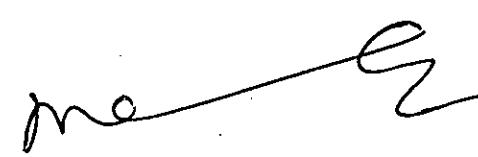
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3. In view of the submission made by the learned counsel for the respondents, that the applicant's case will be taken up for consideration for absorption within 2 to 3 months' time, this O.A. is disposed of recording the said submission. However, the respondents should ensure that the above submission/undertaking is carried out without fail.

4. The O.A. is ordered accordingly at the admission stage itself. No costs.


(B.S.Jai Parameshwar)
Member (Judicial).


(R. Rangarajan)
Member (Administrative).

1.9.97

Dated the 1st September, 1997.

Dictated in the Open Court.

1/1
D.R. (S)

DJ/

129/93
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TYPED BY
CHECKED BY
COMPILED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RAMA RAO (M) (S)

AND

THE HON'BLE SHRI B.S. JAI PRAKASH MESHJAR (M) (S)

Dated: 1-9-97

ORDER/JUDGEMENT

M.R.A.C.A.N.D.

in

C.A.N.O. 1097/97.

Admitted and Interim Directions
Issued

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLR

II Court

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

DESPATCH

- 9 SEP 1997

हैदराबाद आयोगी
HYDERABAD BENCH